

RAJASTHAN HIGH COURT

No. 18/PI/2020

Date - 17.05.2020

CIRCULAR

In view of the fact that the lock-down declared by the Central Government is still continuing, it is notified that Circular No. 14/PI/2020 dated 14.04.2020 issued for Subordinate Courts/Special Courts/Tribunals shall remain in force till further orders with the modification that the Presiding Officers deputed for urgent work shall hold the court between 08:30 AM and 12.30 PM (with half-an-hour break from 10:00 AM to 10:30 AM).

It is further notified that the Special Courts/Tribunals shall also function between the above timings for urgent matters in terms of the Circular No. 14/PI/2020 dated 14.04.2020.

By Order


REGISTRAR GENERAL

No. Gen/XV/42/2020/3031

Date – 17.05.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
2. Presiding Officers of all the Special Courts and Tribunals.
3. All the Bar Associations through the concerned District & Sessions Judges.
4. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


REGISTRAR GENERAL